

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:821
ANSWERED ON:16.07.2014
SETTING UP OF MSMES
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Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government proposes to set up Micro, Small and Medium Enterprises (MSMEs) in areas where the population of Scheduled Tribes is dominant;
- (b) if so, the details thereof, location-wise and the time by which these enterprises are likely to be set up;
- (c) whether the Government proposes to provide concession in excise duty and other taxes to the MSME units in Rajasthan which have a huge potential for growth on account of large reserves of marble and minerals in the area; and
- (d) if so, the details thereof, area-wise and the time by which such concession is likely to be given?

Answer

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI KALRAJ MISHRA)

(a)&(b): Setting up of an enterprises is an individual's endeavour. However, Ministry of Micro, Small and Medium Enterprises (MSME) supplements their efforts through various schemes/ programmes for promotion and development of MSMEs across the country including Scheduled Tribe dominant areas. State-wise distribution of Tribal units, as per Fourth All India Census of MSMEs (2006-07), is given at Annexure.

(c)to(d): For the purpose of payment of Central Excise duty, the current exemption limit for micro & small enterprises (MSEs) is `1.50 crore. Any unit having a turnover of less than `4.00 crore in the preceding year is eligible for the exemption of above mentioned duty.

As regards service tax, the exemption limit is `10.00 lakh. The exemption in respect of excise duty & service tax are applicable throughout the country including Rajasthan.